

[Dr. Sushila Nayar]

given to the people. Brilliant people may be able to come up in any system anywhere in the world. In India too we have had such people, but the average student does need tools to learn, institutions, patients, hospitals and various other helps that are necessary. I am quite certain that the graduates of *Sudha* ayurved also are going to make use of the microscope, injections, x-ray, electrocardiogram, etc. I know Pandit Shiv Sharma himself uses these aids and there is no reason to think that others will not be using them. Therefore, I plead: Let this Bill be passed, but let it safeguard the interests of thousands and thousands of people practising the integrated system. Also, let us not forget naturopathy. It is necessary for us to think in terms of the human system as one system and try to give what is best that is available for the cure of disorder of that system.

I wish to say that ultimately the integration will have to come at the administrative level, not at the training level. I have seen in China that certain sets of diseases are being treated by traditional *vaidyas* and at other levels there are district hospitals, teaching institutions, etc. Something of that type will have to be brought about ultimately to make use of what we have for the betterment and better service of the millions of our people.

THE MINISTER OF PARLIAMEN-
TARY AFFAIRS, AND SHIPPING AND
TRANSPORT (SHRI RAGHU RAMAIAH):
Sir, regarding this Indian Medicine Central Council Bill, certain amendments have been given. Some leaders of the opposition were good enough to talk to the minister. We would like to have some time to consider this matter. I suggest this may be postponed to some other date.

SHRI KANWAR LAL GUPTA : I support it.

MR. CHAIRMAN : I take it that the discussion on this Bill is adjourned to another date.

SOME HON. MEMBERS : Yes.

श्री बेनी शंकर शर्मा (बंका) : इसको कब लाया जाएगा ?

SHRI RAGHU RAMAIAH : In this session.

SHRI BENI SHANKER SHARMA : Sir, I would like you to fix a date for the purpose.

MR. CHAIRMAN : It cannot be decided like that in the House. The Government will decide a date in consultation with the Business Advisory Committee.

SHRI RAGHU RAMAIAH : I will be frank to the House because there is nothing hide. As soon as the Supplementary Demands and the Demands for Grants of the Railways are passed we will take this up.

श्री शिव चन्द्र झा (मधुबनी) : अभी बताया गया है कि संशोधनों पर सरकार विचार करना चाहती है, इस वास्ते वह इसको पोस्टपोन करना चाहती है। मैं समझता हूँ कि इस आधार पर इसको पोस्टपोन करने की आवश्यकता नहीं है। जैसे-जैसे संशोधन आते जाएं आप विचार करते जाएं और उनको स्वीकार करते जाएं। लेकिन ऐसा न करके आप स्वयं संशोधन पेश करना चाहते हैं और जो क्रेडिट दूसरों को मिलना चाहिए वह आप लेना चाहते हैं। यह ठीक नहीं है। यह आपकी पुरानी आदत है।

MR. CHAIRMAN : Let us not waste time on this. The position is very clear.

17:31 hrs.

BUSINESS ADVISORY COMMITTEE
FIFTY-FOURTH REPORT

THE MINISTER OF PARLIAMEN-
TARY AFFAIRS, AND SHIPPING AND
TRANSPORT (SHRI RAGHU RAMAIAH):
I beg to present the Fifty-fourth Report of the Business Advisory Committee.